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ITEM NO.55

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 28/01/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Kumar Singh,Adv.
Mr. Vivek Singh,Adv.
Mr. Shivansh Singh,Adv.

For Respondent(s) Mr. Vinay Garg,Adv.
Mr. Tanmay Agrawal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await respondent No.1. Respondent No.2 has filed the counter
affidavit.
List the matter on 23.4.2014.

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|(SUNIL THOMAS)
|Registrar

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